

ITEM NO.16

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 1000/2015

PRABHU SINGH

Appellant(s)

VERSUS

STATE OF UP

Respondent(s)

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Date : 04/05/2017 This appeal was called on for hearing today.

For Appellant(s) Ms. Sujatha Bagadh,Adv.
Astha Tyagi,Adv.

For Respondent(s) Mr. Pankaj Singh,Adv.
Mr. Abhishek Chaudhary,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Last and final opportunity is given to the parties to file
additional documents within four weeks' time.

List again on 26th of July, 2017.

(RAJESH KUMAR GOEL)
Registrar